Scheme for Sluice-gate-cum Bridge Across River Khirori

1883. SHRI BHOGENDRA JHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 2768 on the 2nd December, 1974 and state:

(a) whether the schemes for Sluice-gate-cum bridge across river Khirori between Hariharpur and Kaligaon villages and near Muraitha in Darbhanga District of Bihar have since been finalised or are being finalised; and

(b) what is the estimated expenditure to be incurred on each of the above two schemes?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b). In reply to Unstarred Question No. 3768 answered in the Lok Sabha on 28-8-1974 on the same subject, it was stated as follows:

"The State Government of Bihar have reported that further discharge data is required to be collected during the next two years for the formulation of the scheme"

Therefore the quesetion of preparation and finalisation of the scheme does not arise at present.

सहकारी गृह निर्माण समिति की सदस्यता का समाप्त किया जाना

1884. श्री भागीरथ भंवर : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या निर्माण, आवास और गृह मन्त्रालय की सहकारी गृह निर्माण समिति के कुछ सदस्यों की सदस्यता, सरकार द्वारा समिति को भूमि का आवंटन करने सम्बन्धी निर्णायक दौर से पहले किसी न किसी बहाने रद्द कर दी गई;

(ख) भूमि आवंटित होने के ऐन पहले पुराने शेयर होल्डरों की सदस्यता खत्म कर नये शेयर होल्डरों को शामिल करने की इस कार्यवाही से प्रभावित व्यक्तियों को न्याय दिलाने के लिए मन्त्रालय किस प्रकार सहायता कर सकता है और इसके लिए क्या प्रक्रिया और उपाय अपनाने का विचार है; और

(ग) यदि हां, तो उक्त मामले का ब्यौरा क्या है ?

निर्माण और आवास तथा संसदीय कार्य मंत्री (श्री के० रघु रामैया) : (क) निर्माण, आवास तथा गृह मन्त्रालय की सहकारी गृह निर्माण समिति नामक ऐसी कोई समिति नही है। तथापि, निर्माण, आवास तथा पूर्ति मन्त्रालय सहकारी गृह निर्माण समिति है। समिति के किसी भी व्यक्ति की सदस्यता अब तक रद्द नही की गई है।

(ख) और (ग). प्रश्न ही नहीं उठता।

Implementation of Scheme Under Small Farmers Development Agencies and Marginal Farmer's Agricultural Labourers in Various States

1885. SHRI TUNA ORAON:
SHRI S. N. SINGH DEO:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) how many districts in West Bengal, Bihar, Assam, Tripura, Nagaland, Orissa, Meghalaya, Manipur, Arunachal Pradesh and Mizoram have been included for the implementation of the scheme under Small Farmer's Development Agencies (SFDA) and Marginal Farmer's Agricultural Labourers (MFAL);

(b) the progress made by these agencies to ameliorate the lot of small and marginal farmers in these States; and

(c) the amount spent by these agencies state-wise and district-wise and project wise?